

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 19/(MAH)/2016
CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: M/s. The South Indian Bank Ltd.

V/s.

M/s. Bharati Defense & Infrastructure

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Aniruddha Lad	Advocate	
	1/b B.J. Law Offices LLP		
	Advocate for the Petitioner		



	Ms. Asfiya Cutchi	Advocate	
	1/b K.K. Associates		
	Advocate for the Respondent		

Order

CP No. 19/71(10) r/w. 117C (4)/NCLT/MB/MAH/2016

Petitioner Counsel is present. Respondent Counsel is present, list
this matter for final hearing on 28.09.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)